

(4)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/9/2017  
NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14  
NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD  
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	T. HEMALATHA	Counsel for petitioner.	T. Hemalatha
2.	R. RAJESH	Counsel for R5	R. Rajesh
3.	B. Dhanaraj -	--- R6 ---	B. Dhanaraj
4.	C. Umamaheswar	Counsel for R1 & 4	C. Umamaheswar
5.	Srinivas Sreenivas Kumar	Counsel for 7th a/c	SSKumar

**ORDER**

Counsel for Petitioner present. Counsels for R1, R4, R5, R6 and R7 are present. Counsels representing the parties submitted the arguments in relation to the maintainability of the petition. The Petitioner prayed for time to make submissions in relation to the same. Counsels for the Respondents are directed to file the counter in relation to the issue of the maintainability of CP within two weeks. The matter is posted for arguments. Put up on **27.11.2017 at 10.30 A.M.**

- Sel -

MEMBER (TECHNICAL)  
ghk

- Sel -

MEMBER (JUDICIAL)